

**COURT - I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 157 of 2011&  
I.A. No. 245 of 2011**

**Dated: 12<sup>th</sup> December, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Cochin Port Trust**

**.... Appellant (s)**

**Versus**

**Kerala State Electricity Board & Anr.**

**...Respondent (s)**

Counsel for the Appellant(s): Mr. P. Abraham & Ms. Akriti Gandotra

Counsel for the Respondent(s): Mr. M.T. George for KSEB

**ORDER**

Mr. M.T. George, the learned counsel appearing for KSEB seeks some time to file the reply.

Post the matter on **10.01.2012**. In the meantime, the learned counsel for the Respondent is directed to file the reply on or before 05.01.2012 after serving copy on the other side.

**(V. J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

TS/ss